

R.O.C.No.35114-A/2019-B2



**SENIOR CIVIL JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 67 / 2019**

**I**

The Government in G.O.Ms.No.297, Home (Cts.III) Department, dated 05.04.2017, have issued orders sanctioning the constitution of Sub Court at Usilampatti in Madurai District.

Tmt. M.Rajalakshmi, Additional Chief Judicial Magistrate, Madurai, is transferred and posted as Sub Judge, Usilampatti, Madurai District, in the aforesaid newly sanctioned Court.

**II**

The Government in G.O.Ms.No.331, Home (Cts.III) Department, dated 06.04.2017, have issued orders sanctioning the constitution of Sub Court at Melur, Madurai District.

Thiru. R.Joseph Joy, II Additional Sub Judge, Madurai, is transferred and posted as Sub Judge, Melur, Madurai District, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS,  
CHENNAI.  
DATED:26.04.2019.**

**Sd/- C.Kumarappan.  
REGISTRAR GENERAL**